

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.11
CP No.20/BB/2021

IN THE MATTER OF:

Smt. Gayathri Reddy T & Anr.

... Petitioner

v.

M/s. Readyware Pvt Ltd & Ors.

... Respondent

Order Under Section 241(1) (a) of Companies Act, 2013

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No.20/BB/2021 is adjourned to 04.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda